

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ)  
AT CHENNAI**

**O.A. No. 171 of 2023 (SZ)**

B.Kalyanaraman

...Applicant

Versus

Union of India rep. by the  
Secretary to Government, Ministry of Environment  
and Forests and Climate Change and 7 others

...Respondents

**TOPOGRAPHIC MAP FILED BY THE 8<sup>TH</sup> RESPONDENT**

**K.SURENDAR**

[Ms.No.1048/2009]

**B.SASIDARAN**

[Ms.No.2400/2016]

**Counsel for 8<sup>th</sup> Respondent**

**Ph.: 98847 11274**

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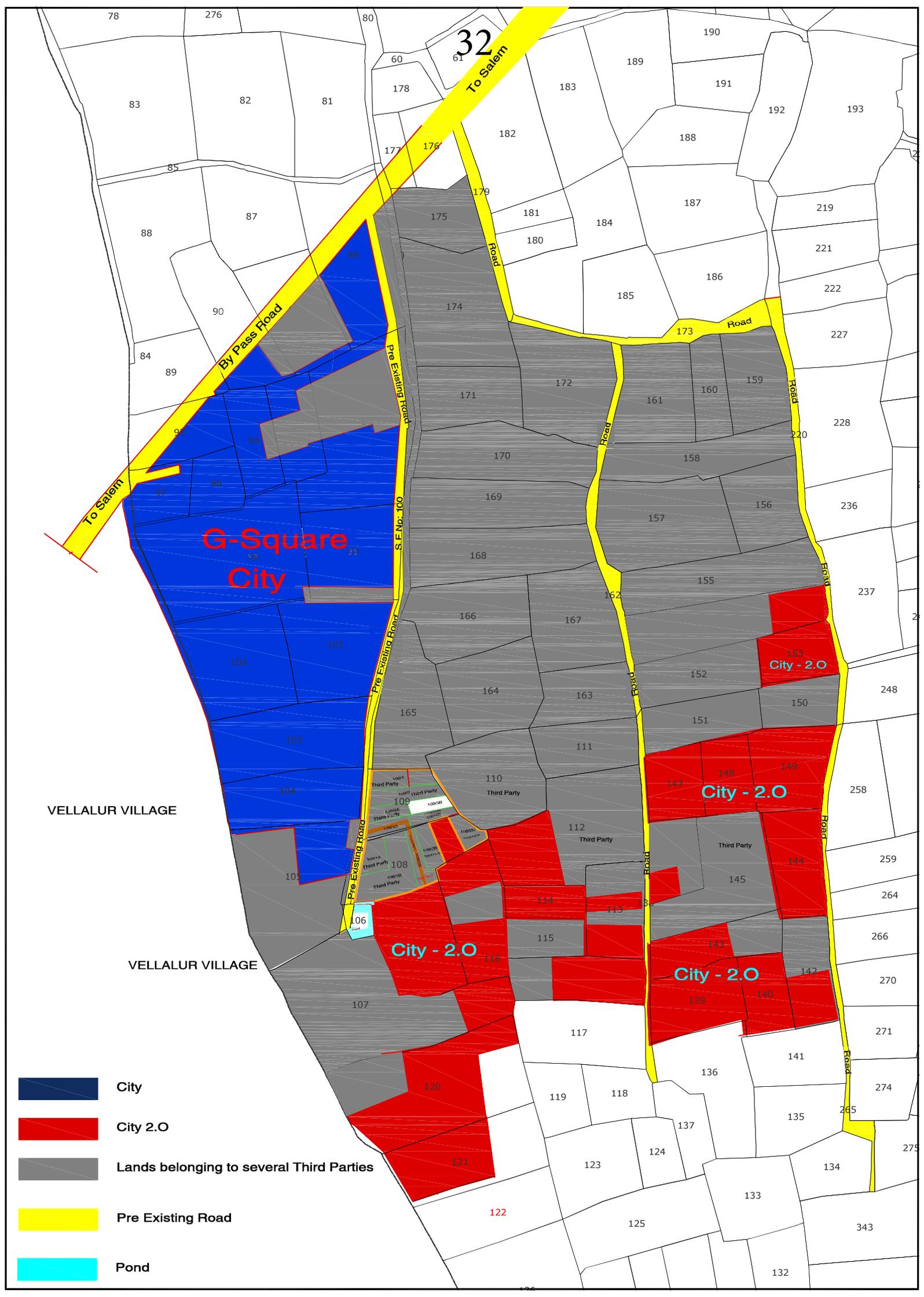
**INDEX**

<b>S.No.</b>	<b>Date</b>	<b>Description</b>	<b>Page</b>
1.	---	Annexure 12: Topographic Map showing two distinct layouts viz., G Square City and City 2.0	<b>32</b>

Certified that the above documents are true copies of their originals

Dated at Chennai on this the 11<sup>th</sup> day of February, 2026

  
Counsel for 8<sup>th</sup> Respondent



- City
- City 2.0
- Lands belonging to several Third Parties
- Pre Existing Road
- Pond